LOK SABHA UNSTARRED QUESTION NO. 4751 TO BE ANSWERED ON 31 MARCH, 2022

Data on Petroleum Prices

4751. SHRI M.K. RAGHAVAN:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has any data regarding the international crude oil rate, basic rate of petrol and diesel with their split-up of State, central taxes in Kerala during the last three years and the current year and if so, the details thereof; and
- (b) whether the Government has any data regarding the State and central tax hike in diesel, petrol and LPG in Kerala during the last three years and the current year and if so, the details thereof, year-wise?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री

(श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a): The average prices of Indian basket of Crude oil for the last three years and current year are given below:

\$/	b	bl	l

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Year	Indian Basket of Crude Oil	
2018-19	69.88	
2019-20	60.47	
2020-21	44.82	
2021-22	78.52	

Source: Petroleum Planning and Analysis Cell (PPAC)

The price break-up of Petrol and Diesel at Thiruvananthapuram during the last three years and current year are as under:

(Rs./Litre)

							(1151/12	
	As on 01	.03.2019	As on 01	.03.2020	As on 01	.03.2021	As on 25	.03.2022
Particulars	Petrol	Diesel	Petrol	Diesel	Petrol	Diesel	Petrol	Diesel
Base Price	39.61	44.43	37.65	40.10	38.48	38.96	55.74	55.86
Add: Excise Duty (levied by the Centre								
Govt.)	17.98	13.83	19.98	15.83	32.90	31.80	27.90	21.80
Add: VAT (levied by the State Govt.)	17.52	13.90	17.53	13.37	21.66	16.77	25.34	18.35
Retail Selling Price at Thiruvananthapuram	75.11	72.16	75.16	69.30	93.05	87.53	108.98	96.01

(b): The details of taxes on petrol, diesel and Domestic LPG during the last three years and current year are given below:

Customs duty: The Customs duty rates on petrol and diesel are given below:

Effective Date	Petrol and Diesel
01.04.2018	2.5 % plus 3% social welfare surcharge
02.02.2021	2.5 % plus 10% social welfare surcharge

Excise duty: The Central Excise duty rates on petrol and diesel during last three years are given below:

Rs./Litre

Effective Date	Petrol	Diesel
01.04.2018	19.48	15.33
05.10.2018	17.98	13.83
06.07.2019	19.98	15.83
14.03.2020	22.98	18.83
06.05.2020	32.98	31.83
02.02.2021	32.9	31.8
04.11.2021	27.9	21.8

GST: Domestic LPG is covered under GST levied at 5%.

VAT/Sales Tax – The rates of VAT on petrol and diesel during last three years and current year at Kerala are given below:

Effective	Petrol	Diesel
As on 01 April 2018	31.80% sales tax+ Rs.1/litre additional sales tax + Cess 1%	24.52% sales tax + Rs.1/litre additional sales tax + Cess 1%
01.06.2018	30.08% sales tax + additional Sales Tax Rs 1/- per litre + Cess 1%	22.76% sales tax + additional Sales Tax Rs 1/- per litre + Cess 1%